

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. Shri Bhanu Bhushan, Member
2. Shri R.Krishnamoorthy, Member

**I.A.No. 28/2007 in
Petition No. 90/2007**

In the matter of

Approval of incentive based on availability of transmission system for the year 2006-07 for Western Region.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon

..Petitioner

Vs

1. Madhya Pradesh State Electricity Board, Jabalpur
2. Maharashtra State Electricity Board, Mumbai
3. Gujarat Urja Vikas Nigam Limited, Baroda
4. Electricity Department, Govt. of Goa, Panji
5. Electricity Department, Administration of Daman & Diu, Daman
6. Electricity Department, Administration of Dadar Nagar Haveli, Silvassa
7. Chattisgarh State Electricity Board, Raipur
8. Madhya Pradesh Audyogik Kandra, Indore

Respondents

ORDER

Through this petition, the petitioner seeks approval for incentive based on availability of the transmission system in Western Region for the year 2006-07. We direct that the petition be admitted. The petitioner is directed to serve copy of the petition on the respondents within two weeks from the date of this order, if already not served. The respondents may file their reply within four weeks thereafter with an advance copy to the petitioner who may file its rejoinder within two weeks. Date of hearing of the petition shall be intimated later on.

I. A. No. 28/2007

This interlocutory application has been filed for an ad interim order for incentive based on availability as claimed in the main petition. We direct that the

petitioner, as an interim measure, shall be paid 80% of the incentive claimed in the main petition. With this order, I.A .stands disposed of.

Sd-/
(R.KRISHNAMOORTHY)
MEMBER
New Delhi dated the 18th July 2007

Sd-/
(BHANU BHUSHAN)
MEMBER